# GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO. 4981 ANSWERED ON FRIDAY, THE 31<sup>st</sup> MARCH, 2017 [CHAITRA 10, 1939 (SAKA)]

### **PENALTY ON COMPANIES**

#### QUESTION

# 4981. SHRI MANSUKHBHAI DHANJIBHAI VASAVA: SHRI LAXMI NARAYAN YADAV:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether several companies have not paid the penalty imposed on them on various issues;

(b) if so, the number of such companies which have not paid the penalty imposed on them along with the details of the penalty amount;

(c) whether the Government has collected the penalty amount from these companies and if so, the details thereof and if not, the reasons therefor; and

(d) the reaction of the Government in this regard?

#### ANSWER

# THE MINISTER OF STATE IN THE(SHRI ARJUN RAM MEGHWAL)MINISTRY OF CORPORATE AFFAIRS

(a) to (d): Yes, Madam. There are 222 numbers of companies which have not paid penalty of Rs. 3,42,47,000/-. The recovery of the unpaid penalty amount is a continuous process.

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